

12.16 3/4 hrs.

**COMMITTEE ON GOVERNMENT
ASSURANCES**

[Translation]

Twenty-second Report

PROF. NARAIN CHAND PARASHAR (Hamirpur): Mr. Speaker, Sir, I beg to present the Twenty-Second Report (Hindi and English versions) of the Committee on Government Assurance.

12.17 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME-MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 14th August, 1989, will consist of:—

1. Further consideration and passing of the High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1989.
2. Consideration and passing of:—
 - (a) The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Bill, 1989.
 - (b) The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1989.
 - (c) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1989.

3. Consideration and passing of the following Bills as passed by Rajya Sabha:—

- (a) The Employees' State Insurance (Amendment) Bill, 1989.
- (b) The Infant Milk Food and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill, 1986.
- (c) The Ware-housing Corporations (Amendment) Bill, 1988.
- (d) The Beedi and Cigar Workers (Conditions of Employment) Amendment Bill, 1989.

4. Discussion on the situation arising out of the implementation of Indo-Sri Lanka Agreement signed on 29th July, 1987.

12.18 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) Demand for uniform pension to all ex-serviceman

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh): Mr. Speaker, Sir, I would like to bring the following matter to the notice of the Government under Rule 377:—

I would like to draw the attention of the Ministry of Defence to the disparities in respect of the rate of pension to ex-servicemen.

Those who spent their prime of life as the powerful sentinels of their country now find it hard to cope up with the hard days of life at the fag end of it. Those who fought valiantly for their motherland and spent most of their lives under strict discipline, are today demanding uniformity in pension. Why should there be a disparity in the matter of pension? There are different sets of pension rules in